GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA STARRED QUESTION NO. 337 TO BE ANSWERED ON 09.08.2016

Polluted River Stretches

*337. SHRI JAYADEV GALLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government/Central Pollution Control Board has identified polluted river stretches on the rivers in the country and if so, the details thereof, river and State-wise including Andhra Pradesh;

(b) the measures taken so far for pollution abatement and restoration of water quality in the said river stretches along with the funds sanctioned and utilised in this regard during the last three years and the current year, State-wise; and

(c) whether any international assistance has been received for pollution abatement for the above river stretches and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 337 to be answered on Tuesday, the 9th August, 2016 on 'Polluted River Stretches' by Shri Jayadev Galla.

(a) As per the report published by Central Pollution Control Board (CPCB) in February 2015, 302 polluted river stretches have been identified on 275 rivers in the country based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details are at Annexure-I.

(b) Pollution abatement of rivers is a continuous and ongoing process. It is the responsibility of the State Governments/ concerned local bodies to set up proper facilities for collection, transportation and treatment of sewage being generated and ensure that untreated sewage does not fall into the rivers thereby polluting them. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under National River Conservation Plan (NRCP) and NGRBA (National Ganga River Basin Authority) programmes. The NGRBA programme along with work of Ganga & its tributaries is with Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards. The programmes of NRCP & NGRBA (till 31/07/2014) have covered polluted stretches of 43 rivers in 200 towns spread over 21 States at a sanctioned cost of Rs. 12202.59 crore so far. Sewage treatment capacity of 5169 million litres per day (mld) has been created so far under these two programmes. The details of funds released to various State Governments for implementation of pollution abatement schemes during the last three years under the NRCP/NGRBA, State-wise are at Annexure-II. During the current financial year, no funds have been released to the State Governments so far under the NRCP.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) programme of Ministry of Urban Development and the Namami Gange programme (under NGRBA) of MoWR,RD&GR.

Discharge of industrial effluents is regulated through the existing provisions under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986.

(c) Under the NRCP programme (which commenced in the year 1995), financial assistance have been received from various foreign agencies, as per details given below :

SI. No.	Project	Donor Agency	Type of assistance	Sanctioned cost of project (Rs. crore)
1	Pollution abatement of river Gomti at Lucknow (implemented from 1995-1999)	Department for International Development (DFID), United Kingdom	Grant	7.04

2	Pollution abatement of river Ganga at Kanpur (implemented from 1997-2004)	Government of Netherlands	Grant	82.26
3	Yamuna Action Plan Phase-I & II (implemented from 1993-2012)	Japan International Cooperation Agency (JICA)	Loan	1366.45
4	Pollution abatement of Mula Mutha River at Pune' (commenced in 2016)	Japan International Cooperation Agency (JICA)	Loan	990.26

In addition, loan assistance is also being received by MoWR,RD&GR from World Bank & JICA for the NGRBA programme.

Annexure-I referred to in reply to part (a) of Lok Sabha Starred Question No. 337 to be answered on Tuesday, the 9th August, 2016 on 'Polluted River Stretches'

State-Wise Polluted River Stretches

S.No.	State	Stretch Identified	Number
1	Andhra		6
2	Pradesh Assam	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh,	28
3	Bihar	Sonai,Subansiri, Kathakal Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	1
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malprbha, Manjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi, Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna, Mula, Mula- Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	49
17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkhrah,	10

		Umshyrpi, Umtrew, Wahblei	
19	Nagaland	Chathe, Dhansiri, Dzu	3
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi Nagavalli, Rushikulya, Serua, Vansadhara	
21	Punjab	Ghaggar, Satluj	
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
26	Tripura	Gumti, Haora	
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kansi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17
Total :			302

Annexure-II referred to in reply to part (b) of Lok Sabha Starred Question No. 337 to be answered on Tuesday, the 9th August, 2016 on 'Polluted River Stretches'

Details of funds released under National River Conservation Plan & National Ganga River Basin Authority (NGRBA) programmes during the last three years

S. No.	State	Funds released (Rs. in crore)		
		2013-14	2014-15 *	2015-16
1	Bihar	91.14		
2	Jharkhand	6.26		
3	Kerala			5.00
4	Gujarat		44.00	24.12
5	Maharashtra	22.42		04.99
6	Punjab	98.04	28.80	17.61
7	Haryana	10.00	10.46	
8	Uttar Pradesh	133.80	30.08	
9	Uttarakhand	17.05	3.00	
10	West Bengal	48.90		
11	Sikkim	15.00		1.00
12	Nagaland			10.00
Total		442.61	116.34	62.72

* Includes funds released for Ganga & its tributaries till end of July, 2014 (after which the work of NGRBA programme & tributaries of Ganga has been transferred to Ministry of Water Resources, River Development & Ganga Rejuvenation)